

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A. No.2172/1998

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER (J)  
HON'BLE SMT. SHANTA SHASTRY, MEMBER (A)

9

New Delhi, this the 24th day of December, 1999

Devi Singh S/o Shri Yad Ram  
R/o 3188, Sector-B, Pocket-4  
Vasant Kunj, New Delhi

...Applicant

(By Advocate: Shri Umesh Singh)

Versus

1. Lt. Governor  
Govt. of N.C.T. of Delhi  
Raj Niwas, Delhi
2. The Development Commissioner  
Govt. of N.C.T. of Delhi  
5/9 Under Hill Road  
Delhi

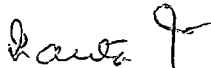
...Respondents

(By Advocate: Shri Rajinder Pandita)

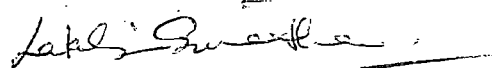
O R D E R (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, Member(J)

Shri Umesh Singh, learned counsel for the applicant, seeks permission to withdraw the O.A. Accordingly, the O.A. is disposed of as withdrawn.



(Smt. Shanta Shastri)  
Member (A)



(Smt. Lakshmi Swaminathan)  
Member (J)

SC\*